

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 183 of 2020

IN THE MATTER OF:

Jagdish Prasad Sarada

...Appellant

Versus

Allahabad Bank

...Respondent

Present

For Appellant: None.

For Respondent:

ORDER

29.01.2020 There being no appearance on behalf of the Appellant, the Appeal is being adjourned awaiting his appearance.

Post the Appeal 'for admission (fresh cases)' on **7th February, 2020**.

[Justice Bansi Lal Bhat]
Member (Judicial)

[Vijai Pratap Singh]
Member (Technical)

[Shreesha Merla]
Member (Technical)